# <u>COURT-I</u>

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 90 OF 2016

### Dated : 17<sup>th</sup> May, 2017

### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

Essar Power Gujarat Ltd. Vs.			Appellant(s)
Gujarat Electricity Regulatory Commission & Anr.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Buddy A.Ranganadhai Mr. Atul S.Mathur Ms. Divya Chaturvedi Mr. Prabal Mehrotra Mr. Vivek Mathur	٦
Counsel for the Respondent(s)	:	Ms. Suparna Srivastava fo	r R.1

Mr. M.G.Ramachandran Ms. Ranjitha Ramachandran for R.2

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>27.07.2017.</u>

(I.J. Kapoor) Technical Member ts/kt (Justice Ranjana P. Desai) Chairperson